



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA



RBI/2021-2022/162

DoS.CO.PPG./SEC.09/11.01.005/2021-22

February 18, 2022

All NBFCs/ RNBCs

Madam/Dear Sir,

Regulations Review Authority (RRA 2.0) – Interim Recommendations –

Withdrawal of Circulars

Please refer to the [press release dated February 18, 2022](#) issued on the captioned subject.

2. The circulars listed in the [Annexure](#) are withdrawn with effect from close of business today.

Yours faithfully,

(Arnab Kumar Chowdhury)
Chief General Manager-in- Charge

Encl: As enclosed

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Annexure

S.No.	Circular No.	Date	Subject
1	DNBS(PD).CC.No.217/ 03.10.42/ 2010-11	May 02, 2011	List of Terrorist Individuals / Organisations- under UNSCR 1267 (1999) and 1822(2008) on Taliban / AL-Qaida Organisation
2	DNBS(PD).CC.No.219/ 03.10.42/2010-11	May 16, 2011	List of Terrorist Individuals / Organisations under UNSCR 1267 (1999) and 1822 (2008) on Taliban / AL-Qaida Organisation
3	DNBS(PD).CC.No.220/ 03.10.42/2010-11	May 20, 2011	List of Terrorist Individuals / Organisations - under UNSCR 1267(1999) and 1822(2008) on Taliban / AL-Qaida Organisation
4	DNBS(PD).CC.No.239/ 03.10.42/2011-12	July 22, 2011	List of Terrorist Individuals / Organisations - under UNSCR 1267(1999) and 1822(2008) on Taliban / AL-Qaida Organisation
5	DNBS(PD).CC.No.240/ 03.10.42/2011-12	August 02, 2011	List of Terrorist Individuals / Organisations under UNSCR 1267 (1999) and 1822 (2008) on Taliban / AL-Qaida Organisation
6	DNBS.(PD).CC.No.241/ 03.10.42/2011-12	September 12, 2011	List of Terrorist Individuals / Organisations - under UNSCR 1267 (1999)and 1822(2008) on Taliban / AL-Qaida Organisation
7	DNBS(PD).CC.No.260/ 03.10.42/2011-12	March 15, 2012	Implementation of Section 51-A of UAPA, 1967 - Splitting of UNSC 1267 Committee's List of Individuals and Entities linked to Al-Qaida and Taliban
8	DNBS(PD).CC.No.261/ 03.10.42/2011-12	March 20, 2012	Implementation of Section 51-A of UAPA, 1967 -Updates of the UNSCR 1267 (1999) and 1822 (2008) Committee's Al Qaida Sanctions List

9	DNBS(PD).CC.No.262/ 03.10.42/2011-12	March 20, 2012	Implementation of Section 51-A of UAPA, 1967-Updates of the UNSCR 1988 (2011) Sanctions List
10	DNBS(PD).CC.No.267/ 03.10.42/2011-12	March 26, 2012	Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1267 (1999) / 2989 (2011) Committee's Al Qaida Sanctions List
11	DNBS(PD).CC.No.268/ 03.10.42/2011-12	April 04, 2012	Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1988 (2011) Sanctions List
12	DNBS(PD).CC.No.269/ 03.10.42/2011-12	April 04, 2012	Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1267 (1999) /1989 (2011) Committee's Al Qaida Sanctions List
13	DNBS(PD).CC.No.271/ 03.10.42/2011-12	May 03, 2012	Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1267 (1999) / 1989(2011) Committee's Al Qaida Sanctions List
14	DNBS(PD).CC.No.409/ 03.10.42/2014-15	September 25, 2014	Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1988(2011) Taliban Sanctions List
15	DNBS(PD).CC.No.411/ 03.10.42/2014-15	September 29, 2014	Implementation of Section 51-A of UAPA, 1967 - Updates of the UNSCR 1267(1999) / 1989(2011) Committee's Al Qaida sanctions list